

## RAJYA SABHA

Friday, the 12th February, 1960/the  
23rd Magha, 1881 (Saka)

The House met at eleven of the  
clock, Mr. CHAIRMAN in the Chair.

### LEAVE OF ABSENCE TO SHRI ANSARUDDIN AHMAD

MR. CHAIRMAN: I have to inform  
Members that the following letter has  
been received from Shri Ansaruddin  
Ahmad:

" \* \* \* I have been suffering  
for a fairly long time from a severe  
attack of bronchitis accompanied by  
sleeplessness. This continued long  
suffering has made me very weak.  
I am advised by my medical adviser  
to avoid railway journeys in this  
weather till I have sufficiently  
recovered from the effects of this  
attack of bronchitis. I am afraid  
that if the long railway journey  
from Cooch-Behar to Delhi be taken,  
it will be risky for me in this weak  
condition of health. I am therefore  
approaching you and Members of  
the House for consideration of the  
application and grant of the leave  
of absence prayed for the whole of  
the next session of the Parliament."

Is it the pleasure of the House that  
permission be granted to Shri Ansa-  
ruddin Ahmad for remaining absent  
from all meetings of the House  
during the current session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to re-  
main absent is granted.

### THE PREVENTION OF CRUELTY TO ANIMALS BILL, 1959

#### EXTENSION OF TIME FOR PRESENTATION OF THE JOINT COMMITTEE REPORT

SHRI AMOLAKH CHAND (Uttar  
Pradesh): Sir, I beg to move:

156 RSD—1.

"That the time appointed for the  
presentation of the Report of the  
Joint Committee of the Houses on  
the Bill to prevent the infliction of  
unnecessary pain or suffering on  
animals and for that purpose to  
amend the law relating to the pre-  
vention of cruelty to animals be ex-  
tended up to the last day of second  
week of the current session."

*The question was proposed.*

DR. R. B. GOUR (Andhra Pradesh):  
You will kindly excuse me, Sir, if I  
say that this Bill has already taken  
quite a long time in the Joint Select  
Committee, and I thought the hon.  
Mover would give us some idea as to  
why he wants this extension.

MR. CHAIRMAN: We should avoid  
cruelty to men first before we prevent  
cruelty to animals. The question is:

"That the time appointed for the  
presentation of the Report of the  
Joint Committee of the Houses on  
the Bill to prevent the infliction of  
unnecessary pain or suffering on  
animals and for that purpose to  
amend the law relating to the pre-  
vention of cruelty to animals be  
extended up to the last day of second  
week of the current session."

*The motion was adopted.*

#### MOTION OF THANKS ON PRESI- DENT'S ADDRESS—continued

MR. CHAIRMAN: We are now taking  
up the discussion on the President's  
Address. We have here fourteen  
names. Even if we give 15 minutes to  
each, it will take a long time. So, we  
have to sit through the lunch hour.  
The Prime Minister will answer at  
3-30 P.M. Fifteen minutes each.

DIWAN CHAMAN LALL (Punjab):  
Mr. Chairman, Sir, I will try to wind  
up my remarks in less than that time.

Sir, a great deal has been said  
which needed saying by the President  
in his Address to the Members of Par-